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6.	Japan (Mon											11
7.	China .	-			•						-	1 i
8.	Indonesia			-					-			1
9.	Bulgaria					•						1
10.	German Academic Exchange Scholarships (F.R.G.)											13
11.	Poland	-	-				-					1
12.	France							-			-	4
13.	Commonwealth Scholarships/Fellowship plan											_
	(i) U.K.		-			ř.						26
	(ii) Canada											14
14.	Nehru Centenary British Fellowships/Awards Scheme (U.K.)											36
15.	5. Jawaharlal Nehru Memorial Trust (U.K.) Scholarships											•
1 6.	6. Confederation of British Industry Overseas Scholarships (U.K.)											3
17.	Hungary	·										1 .

Supply of Sub-standard provisions to Schools in Arunachal Pradesh

4211. SHRI NYODEK YONGGAM: of HUMAN Will the Minister SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the school children are being supplied with substandard provisions such as Thin Arrow biscuits and "dalmut" etc. at high rates as mid-day meal in the schools of Arunachal Pradesh:
 - (b) if so, what are the details thereof;
- (c) whether Govt. propose to inquire into the matter to book the offenders; and
 - (d) if so, the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) Government of India is not implementing any such scheme.

Protection of Lohagarh Fort

- 4212 SHRI DHULESHWAR MEENA: Will the Ministen of HUMAN SOURCE DEVELOPMENT be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned "Encroachers plunder Lohagarh glory" which appeared in "The Hindustan Times", New Delhi dated the 24th February, 1992;
- (b) if so, the reasons for not protecting this monument against encroachers and maintaining the architectural structure of the fort; and
- (c) the action Government propose to take to preserve the glory of this fort?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes Sir.

(b) and (c) Fort walls including Chowburja gate and approach bridges at the Chowburja and Ashtadhatu gates, Moatsurrounding the fort wall, Delhi Gate outside the Bharatpur Fort, Fateh Burj near

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Anah Gate and Jawahar Burj and Ashtadhatu gateway inside Bharatpur Fort are under Central Protection while the remaining portions of the fort complex are under the State Government. The monuments under the protection of Central Government within the fort are in a good state. In regard to others, attention of the State Government has been drawn for necessary action.

Lack of amenities in Central Schools

4213 SHRI VIREN J. SHAH; Will the the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that most of the Central Schools in Delhi, particularly the R. K. Puram, Sector 8 School, are not well maintained and lack in the following essential amenities like furniture in class rooms, window glasses, inadequate drinking water facility, lavatories, sewage, garden, laboratories, sports items etc.;
- (b) whether it is also a fact that a taxistand in the vicinity and parking of private buses spoil the academic atmosphere of the school; and
- (c) if so, what steps Government propose to take for the proper functioning of the Central Schools and for the Welfare of the students?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) No Sir, Rs. 2,65,700 has been sanctioned especially for Kendriya Vidyalaya, R. K. Puram, Sector-8, New Delhi during 1991-92 for maintenance, etc. Furniture, sport material, laboratory equipments etc. are sanctioned yearly In Urban conditions, it is difficult for the Sangathan to avoid traffic etc. problems outside the school premises.

National Library Employees' Association

- 4214. SHRI SAMAR MUKHERJEE: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the National Library Employees' Association, Calcutta vide their letter dated 15th February, 1992 have protested against the reported permission to a splinter association to present in the Council of JCM which contravenes the Joint Consultative chinery rules; and
- (b) if so, whether Government propose to take corrective steps to stop this irregularity?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) The JCM rules permit more than one association/union to be represented in the Council. Keeping this in view, Central Government has also recognised the National Library Staff Association which has sufficient membership strength to be eligible for representation in the Council. Hence the question of taking corrective steps by the Government does not arise.

Investigation of the Activities of the Employees of College Staff in Delhi

- 4215 SHRI SANTOSH KUMAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there are any Conduct Rules for the Principal, Additional Principal, Vice-Principal, Special Principal and such other teaching staff of Ramjas College, Hindu College, D. A. V. College and Dayal Singh College and such other constituent colleges in the Union Territory of Delhi and whether they are treated as public servants like Central/State Government employees:
- (b) whether their wrongful activities and violation of law Government and policies can be investigated by the